

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 26

APPEAL 15/2024 IN C.P. (IB)/4488(MB)2018

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.06.2024**

NAME OF THE PARTIES: **IDFC BANK LIMITED V/s ASHAPURA INTIMATES
FASHION LTD**

IBC Under Sec 9 Sec 60(5) Sec 42

ORDER

1. Adv. Gunjan Chaubey for the Applicant is present and Adv. Mitali Bhatt for the Respondent/Liquidator is also present.
2. Heard the both counsels, list this matter on **01.07.2024** for taking on record written notes of arguments. No argument shall take place on the next date.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

/Neeraj/

Sd/-
JUSTICE V.G. BISHT
MEMBER (JUDICIAL)